

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1962
TO BE ANSWERED ON SEPTEMBER 22, 2020
WELFARE OF HAWKERS AND VENDORS**

No. 1962: SHRI DEVJI M. PATEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) whether the number of un-registered hawkers and vendors in the country is very large and if so, the details thereof and the reasons therefor;**
- b) the measures taken by the Government to create awareness among hawkers and street vendors to register themselves with their local municipalities;**
- c) the details of all the hawkers and street vendors registered in the country during the last year, State-wise; and**
- d) the measures taken by the Government to regularise the business of street hawkers and vendors and ensure that the all Government benefits reach them?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)to(c): The data of unregistered street vendors / hawkers is not maintained by the Ministry of Housing and Urban Affairs. The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, provides for survey of street vendors by the town vending committees, the composition of which consists of 40% as street vendors.

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As informed by the States/UTs, the total number of street vendors identified so far is 18,25,776. The details are annexed.

- (d): The provisions in the Street Vendors Act, 2014 relating to survey of street vendors, issuing them the Certificate of Vending and Identity Cards, and creation of vending zones in the cities are aimed at regularising the business of street vending.**

Ministry of Housing and Urban Affairs has, on June 01, 2020, launched Prime Minister Street Vendor's Aata Nirbhar Nidhi Scheme (PM SVANidhi) as part of the Aatma Nirbhar Abhiyan. It aims at facilitating collateral free working capital loans upto Rs 10,000 of 1 year tenure, to about 50 lakh street vendors across the country. It also provides for incentives in the form of interest subsidy @ 7% per annum on regular repayment of loan and cash-back upto Rs. 100 per month on undertaking prescribed digital transactions. Further, on timely or early repayment, the vendors will be eligible for the next cycle of working capital loan with an enhanced limit. For the purpose of scheme administration, an end-to-end solution through an IT platform has been developed in collaboration with Small Industries Development Bank of India (SIDBI). The loan processing under the Scheme has commenced on July 02, 2020. PM SVANidhi has been advertised appropriately in various media.

**ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED
QUESTION NO. 1962 TO BE ANSWERED ON 22 SEPTEMBER, 2020.**

**STATE/UT WISE NUMBER OF STREET VENDORS IDENTIFIED AND
CERTIFICATE OF VENDING ISSUED**

State Name	Street Vendors Identified
Andhra Pradesh	97,916
Arunachal Pradesh	5,290
Assam	21,418
Bihar	65,842
Chandigarh	21,622
Chhattisgarh	31,853
Goa	1,151
Gujarat	2,13,789
Haryana	1,03,126
Himachal Pradesh	5,529
J& K	1,202
Jharkhand	37,173
Karnataka	1,17,936
Kerala	21,658
Madhya Pradesh	94,636
Maharashtra	1,10,708
Manipur	725
Meghalaya	843
Mizoram	4,605
Nagaland	722
Odisha	63,222
Puducherry	7,235
Punjab	82,646
Rajasthan	86,975
Tamil Nadu	1,03,011
Telangana	2,25,701
Tripura	8,666
Uttar Pradesh	2,68,756
Uttarakhand	21,188
West Bengal	632
Total	18,25,776